

**Misuse of Government transport in Directorate of Civil Defence, Delhi**

4954. SHRI ACHAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a case of misuse of the Government Transport in the Office of the Director of Civil Defence Delhi was registered in the month of January, 1970 which was investigated by the Central Bureau of Investigation unit No. 4.

(b) if so, what is the report and progress of the case ; and

(c) what action is proposed to be taken against the defaulters ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) According to the report of Delhi Administration and Central Bureau of Investigation, no such case has come to notice.

(b) and (c). Do not arise.

**Shortage of materials for rural electrification projects in Tamil Nadu**

4955. SHRI MURASOLI MARAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware that there is a shortage of materials for carrying out the Rural Electrification Projects in Tamil Nadu ; and

(b) if so, the caction taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The countrywide shortage of raw materials like E. C. Grade aluminium and steel has affected the progress of rural

electrification. Measures have been taken to meet the requirements by allocating priority quotas from indigenous production and by arranging for imports, wherever necessary. To meet the shortfall in the indigenous supply of mild steel rounds required for rural electrification schemes, the Government of Tamil Nadu had requested for release of foreign exchange for the import of 10,000 tonnes. Foreign exchange as requested by the Government of Tamil Nadu has been released by the Government of India.

**Pending cases with Chief Controller of Imports and Exports for licences**

4956. SHRI MURASOLI MARAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the details of cases from the Government of Tamil Nadu as well as various Tamil Nadu Government undertakings pending with the Chief Controller of Imports and Exports during the last three years ; and

(b) the reasons for delay in the issue of licences in each case ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHODHARY RAM SEWAK) : (a) and (b). Information is being collected and will be laid on the Table of the House.

**Hindi-knowing persons recruited in Central Services**

4957. SHRI MURASOLI MARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the action taken with regard to the Resolution on Language Policy adopted by both the Houses of Parliament in December, 1967 ; and

(b) the State-wise list of persons who were recruited in the Union Services or posts after the adoption of that Resolution until March, 1970, with knowledge of Hindi alone ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI